His bereaved father, Shri Kesava Samal, press correspondent in New Delhi, after j hearing of his son's killing, rushed to i Cuttack on the next morning but could, not be able to see his son. The sitting Chief Justice of Orissa High Court was also approached but of no avail.

The police statement that nobody claimed Aloka's body was totally false and fabricated as there had been attempts by the relatives to get the body.

Now the question arises, who identified the dead body and where the post-mortem was done and what was the finding? Who gave the *Mukhagani*, according to Hindu customs, at the time of cremation?

The administration is taking shelter behind lies to cover up their misdeeds by not handing over the dead body to the bereaved family. It shows that the constitutional provision has been clearly violated. The police had no right to dispose of the dead boy in this shameful manner. The DG Police, Orissa, was responsible for such misdeeds.

I would urge upon the Government, es peeially those who preach value-basec politics, to enquire into the matter an(take suitable action against the DG Polio for not handing over the dead body the bereaved family. In this connec

tion, I would like to draw your attention to the fact that the Chief Minister of Orissa has already admitted that DG Police should have taken prompt action and also he has already disapproved of some of the actions of DG Police. So I would urge upon the Government, especially the Home Ministry, to place the first DC Police under suspension immediately and take action according to the law.

KUMARI SUSHILA TIRIA: Sir, I associate myself with this.

Valedictory Remarks

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Hon. Members, the last task is a sweettask. You must have experienced a veryexciting Session in which many important issues were debated and decided upon, I must say, in a true spirit of comradeship j and I wish that our political fellowship and national bond of unity would become stronger further as we move on. I extend, and record my sense of thanks from the Chair to this august House, to all the hon. Members as well as to the staff attached to this House.

The House now stands adjourned sine die.